

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER :** TCP/207/2016  
**NAME OF THE PETITIONER(S) :** Accel Limited  
**NAME OF THE RESPONDENT(S) :** Accel Frontline Limited & 8 others  
**UNDER SECTION :** 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R.PARTHASARATHY PRADYUMNA ABHINAV PARTHASARATHY	RESPONDENT No.2	B. Abman
2.	THIRYANBATH KANNAN	counsel for R1, 3-9	
3.	K.Gowtham Kumar	Counsel for Petitioner	Kh Kh

**ORDER**

Counsel for the petitioner present. Counsels representing R1, R3 to R9 and R2 present and reported that more time is required to conclude the terms of the proposed compromise. At request time is enlarged. Put up on **22.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)